## GOVERNMENT OF INDIA DEPARTMENT OF SPACE

#### **LOK SABHA**

### UNSTARRED QUESTION NO. 4715 TO BE ANSWERED ON WEDNESDAY, MARCH 24, 2021

#### **COMMERCIALIZING SATELLITE PRODUCTION**

#### **4715. SHRI ANTO ANTONY:**

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has taken any policy decision to commercialize satellite production and if so, the details thereof;
- (b) the criteria fixed for providing satellites to other countries;
- (c) the measures taken to protect the security interests of India while providing commercialized satellite service to other countries;
- (d) whether there is any schedule of friendly countries and hostage countries and if so, the details thereof;
- (e) the details regarding the purposes for which Indian satellites can be used by foreign countries;
- (f) the amount expected by ISRO to earn out of providing satellites to foreign countries; and
- (g) the details of existing bilateral agreements between India and other countries with regard to providing satellites?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a) Government through reform of Space sector has allowed commercial production of satellites in the country. Government has created IN-SPACe for regulation, promotion, monitoring and hand holding of Indian registered companies for making commercial satellites.

#### (b), (c) & (d)

IN-SPACe being regulatory and authorizing body shall formulate appropriate policies and shall lay down guidelines and criteria for providing satellites to other countries.

National security will be protected while allowing satellite services to other countries through authorization and licensing process.

- (e) The Indian satellites can be used by foreign countries for the purposes of Communication, Remote Sensing, Navigation & Science studies.
- (f) Post reform ISRO is mandated to focus on research and development activities and commercial activities are to be taken up by CPSEs. The expected earnings are driven by existing market demand and dynamics.
- (g) No bilateral agreements between India and any other countries exists with regard to providing dedicated Commercial Satellite.

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